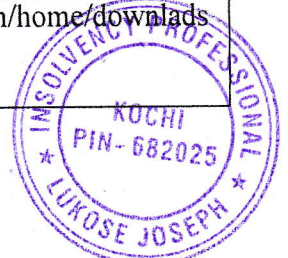


FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
M/S SAMSON AND SONS BUILDERS & DEVELOPERS(P) Ltd

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s Samson and Sons Builders & Developers(P)Limited
2.	Date of incorporation of corporate debtor	27.07. 2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ernakulam
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200KL2009PTC024511
5.	Address of the registered office and principal office (if any) of corporate debtor	T C 3/678, Kannimattom, Muttada P. O., Trivandrum 695025
6.	Insolvency commencement date in respect of corporate debtor	12.11.2021(Date of Receipt of Order)
7.	Estimated date of closure of insolvency resolution process	11.05.2022
8.	Name and registration number of the insolvency Professional acting as Interim Resolution Professional	Lukose Joseph IBBI/IPA-001/IP-P02224/2020-2022/13591
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Lukose and Sabu Chartered Accountants, 34/1891E, Anand Tower,Mamangalam PO, Palarivattom, Near Metro Pillar No.492,Ernakulam, Kerala-682025 Email id:lukoseja@yahoo.co.in Mob. 9846013643
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Lukose and Sabu Chartered Accountants, 34/1891E, Anand Tower,Mamangalam PO, Palarivattom, Near Metro Pillar No.492,Ernakulam, Kerala-682025 Email id:lukoseja@yahoo.co.in Mob. 9846013643
11.	Last date for submission of claims	26.11.2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Will be advised later
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Will be advised later
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web-link: https://ibbi.gov.in/home/downloads Will be advised later



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s Samson and Sons Builders & Developer (P) Limited (U45200KL2009PTC024511)** on 12/11/2021

The creditors of the **M/s Samson and Sons Builders & Developer (P) Limited** hereby called upon to submit their claims with proof on or before 26/11/2021 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 14/11/2021
Place: Ernakulam

LUKOSE JOSEPH
IBBI/IPA -001/IP-P02224/2020-2022/13591

True copy

LUKOSE JOSEPH
INSOLVENCY PROFESSIONAL
Reg. No. IBBI/IPA-001/
IP-P-02224/2021-2022/13591
Mob: 9846912567

